GOVERNMENT OF INDIA MINISTRY OF COAL

LOK SABHA UNSTARRED QUESTION NO. 781 TO BE ANSWERED ON 03.12.15

Land on Lease for Mining

781. SHRI SANGANNA AMARAPPA :

Will the Minister of COAL be pleased to state:

(a) whether any land has been provided on lease to Karnataka Government for mining purposes during the last three years and the current year;

(b) if so, the details thereof; and

(c) the details of revenue generated from these mines during the said period?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a to c): The information is being collected and will be laid on the Table of the House.
